

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
(IB)-222(PB)/2021
IA/2144/2024

IN THE MATTER OF:

Jyoti Choudhary

.....Applicant

SECTION

U/s 94 of (IBC)

Order delivered on 12.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms. Ruchi Goyal, Advs.

For the Respondent :

For the RP : Mr. Milan Singh Negi, Mr. Nikhil Kumar Jha, Advs.

ORDER

Ld. Counsel on behalf of the Resolution Professional is present and submitted that in terms of order dated 06.06.2024, they have filed the brief synopsis/written submission which is available on the e-portal of the Tribunal. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)